

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
EXECUTION APPLICATION NO. 74 OF 2025  
IN  
ORIGINAL APPLICATION NO. 1306 OF 2024**

**IN THE MATTER OF:**

**RAMESH CHAND**

...APPLICANT

**VERSUS**

**CENTRAL GROUND WATER AUTHORITY OF INDIA & ORS.**

...RESPONDENTS

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**RESPONDENT No.8/DELHI JAL BOARD  
THROUGH**

**DATE: 20.01.2026**

**PLACE: NEW DELHI**

**FILED BY:**



**SANDEEPAN PATHAK  
ADVOCATE FOR THE RESPONDENT NO.8/DELHI JAL BOARD  
CHAMBER NO.404, NEW LAWYERS CHAMBER,  
TILAK MARK, SUPREME COURT OF INDIA.  
MOBILE NO. 8800744801**

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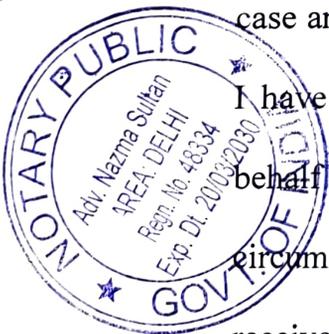
**CENTRAL GROUND WATER AUTHORITY OF INDIA & ORS.**

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**COMPLIANCE-CUM-STATUS REPORT IN THE EXECUTION  
APPLICATION ON BEHALF OF RESPONDENT – DELHI JAL  
BOARD**

I, Madan Singh, S/o Sh. Khem Chand, aged about 59 years, presently Executive Engineer at Mayur Vihar Ph-II, New Delhi, do hereby solemnly affirm and state as under:

1. That I am fully acquainted with facts and circumstances of the present case and I have gone through the relevant records. Being fully authorized, I have authority and competence to submit and verify this response on behalf of replying appellatant. I am well acquainted with the facts and circumstances of the case based on the records maintained and instructions received from the concerned officials of Delhi Jal Board. I am competent



to swear this compliance cum Status report on behalf of the Respondent i.e. Delhi Jal Board.

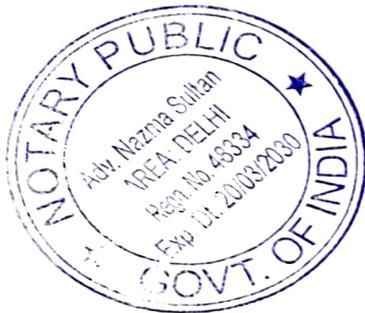
2. That the present Execution Application (EA) has been filed seeking compliance with the order dated 20.11.2024 passed in O.A. No. 1306/2024. The grievance pertains to the illegal operation of borewells on public roads in the New Ashok Nagar area.
3. That this Hon'ble Tribunal, vide its order dated 04.11.2025, took note of the Applicant's grievance regarding illegal borewells at locations **C-II/45B, C-II/45E, and C-II/110A, Block C-11, New Ashok Nagar**, and directed the authorities to file a status report.
4. That in compliance with the directions of this Hon'ble Tribunal, a joint inspection was conducted on **26.12.2025** by the officials of the Delhi Jal Board along with the office of the SDM (Mayur Vihar). **Copy marked as Annexure R -1.**
5. That the status of the specific locations mentioned in the Application is as follows:
  - **C-II/45 B, New Ashok Nagar:** Found to be already sealed.
  - **C-II/45 E, New Ashok Nagar:** Found to be already sealed.



○ **C-II/110A, Block-11, New Ashok Nagar:** The address was found to be not traceable as two separate blocks (E-Block and C-I Block) have merged addresses.

6. That during the joint inspection, the team proactively identified and sealed **nine (09) additional illegal borewells** in the vicinity of New Ashok Nagar to ensure strict compliance with environmental norms. The details of the newly sealed borewells are as follows: (Annexure-R-1 attached).

- C-II/32-A, New Ashok Nagar
- C-II/32-B, New Ashok Nagar
- C-II/40, New Ashok Nagar
- C-II/68-C, New Ashok Nagar
- C-II/67, New Ashok Nagar
- C-II/205, New Ashok Nagar
- D-106 Masjid Mode, New Ashok Nagar
- D-57 Nala Road, New Ashok Nagar
- E-17C, C-1 Block, New Ashok Nagar



7. That the Respondent/Delhi Jal Board is committed to preventing illegal groundwater extraction and has already communicated the status of these actions to the SDM (Mayur Vihar) via various correspondences in November and December 2025.
8. It is respectfully submitted that in view of the extensive sealing operations conducted on 26.12.2025, the grievances raised in the present Execution Application stand satisfied.



**VERIFICATION**

I, the deponent above-named, do hereby verify that the contents of paragraphs 1 to 8 of the above affidavit are true and correct to my knowledge based on official records and legal instructions, and nothing material has been concealed therefrom.

Verified at New Delhi on this      day of January, 2026.

**DEPONENT**  
 Executive Engineer (C)-1  
 Delhi Jal Board, Govt. of NCT  
 M-16, Pocket-E  
 Mayur Vihar Ph.-II, Delhi-91

**DEPONENT**

Executive Engineer (C)-1  
 Delhi Jal Board, Govt. of NCT  
 M-16, Pocket-E  
 Mayur Vihar Ph.-II, Delhi-91

20 JAN 2026

**ATTESTED**

NOTARY PUBLIC, DELHI  
 GOVT. OF INDIA



102

Annexure

R-1

6

OFFICE OF THE SUB-DIVISIONAL MAGISTRATE : MAYUR VIHAR  
DISTRICT EAST, L.M.BANDH, SHASTRI NAGAR, DELHI - 110031

Dated: 29/12/25

SDM(MV)/2025/088785457/ 15000-03

Executive Engineer ( C ) 1, DJB  
M-16 Pocket-E Mayur Vihar Phase-2  
Delhi-110091

Subject: - Matter of the Hon'ble NGT in Ramesh chand Vs. CGWA of India and Ors. In O.A. No. 1306/2024

With reference to your letter No. F14/DJB/EE (C)-1/2025-26/7689 dated 12/12/2025 on the subject cited above, a joint inspection with the D.J.B. Team and Delhi Police was carried out on the following addresses (As mentioned in the letter dated 12-12-2025) and accordingly action was taken on the spot, on the observations of the inspection team, as mentioned below:

S.N.	Address	Whether Illegal borewell is found or Not	Action Taken by the Team	Remarks
1.	C-II/32-A NEW ASHOK NAGAR	Yes found	Borewell Sealed	
2.	C-II/32-B NEW ASHOK NAGAR	Yes found	Borewell Sealed	
3.	C-II/40 NEW ASHOK NAGAR	Yes found	Borewell Sealed	
4.	C-II/68-C NEW ASHOK NAGAR	Yes found	Borewell Sealed	
5.	C-II/67 NEW ASHOK NAGAR	Yes found	Borewell Sealed	
6.	C-II/205 NEW ASHOK NAGAR	Yes found	Borewell Sealed	
7.	D-106 MASJID MODE NEW ASHOK NAGAR	Yes found	Borewell Sealed	
8.	D-57 NALA ROAD, NEW ASHOK NAGAR	Yes found	Borewell Sealed	
9.	E-17C, C-1 BLOCK, NEW ASHOK NAGAR NEAR GOSHALA	Yes found	Borewell Sealed	
10.	C-II/45B NEW ASHOK NAGAR	Yes found,	Alerady Borewell Sealed	
11.	C-II/45E NEW ASHOK NAGAR	Yes found	Already Borewell Sealed	
12.	C-II/110A, BLOCK-11, NEW ASHOK NAGAR	Address not traceable	N.A.	Address not traceable as 2 No.s addresses are merged. E- Block is separate and C-I Block is separate



SANJAY KUMAR AMBASTA  
S.D.M. (MAYUR VIHAR)

No.SDM(MV)/2025/088785457/ 15000-03

Dated: 29/12/25

Copy for information and necessary action to:

1. P.A. to D.M. (East).
2. Member Secretary, DPCC, ISBT Building 4<sup>th</sup> - 5<sup>th</sup> floor, Kashmere Gate, Delhi-54 for further necessary action in matter.
3. SHO- New Ashok Nagar- With the direction to make sure that the seal remain intact till further orders.



SANJAY KUMAR AMBASTA  
S.D.M. (MAYUR VIHAR)